

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 11 of 2022 (SZ)

IN THE MATTER OF:

Thiru. C. Sengodan,

Tharamangalam Municipality,

Salem and Anr

...Applicant(s)

Versus

The Principal Secretary to Government of Tamil Nadu,

Department of Environment & Forest and Climate Change,

Secretariat, Chennai and Others

...Respondent(s)

INDEX

S. No.	Date	Description	Page No.
1.	24.07.2023	Status Report filed by the 5 th Respondent	1 - 4
2.	02.05.2023	Municipal Commissioner, Tharamangalam Letter Roc No.552/2021/P1	5 - 7

(Note: The page numbers are found at the top centre of every page)



Through

Dr. D. Shanmuganathan

Standing Counsel,

National Green Tribunal,

Southern Zone.

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
O.A. No.11 of 2022

In the Matter Of:

Thiru. Sengodan

... Applicant

Versus

1) Principal Secretary,

Department of Environment and Climate Change

... Respondents

2) Principal Secretary,

Municipal Administration and Water Supply Department

3) District Collector,

Salem

4) District Environmental Engineer,

Salem

5) Commissioner,

Tharamangalam, Municipality

STATUS REPORT FILED BY THE 5TH RESPONDENT

I, S.Stanley Babu, B.A., S/o S.Shigamani, aged 52, Adi Dravidar Christian, presently discharging my duties as Commissioner of Tharamangalam Municipality, Salem District, file the report as.

1. The Applicant herein Thiru.Sengodan filed at the Hon'ble National Green Tribunal (SZ) on 21.01.2022 seeking removal of waste accumulated in the area which is located in S.No244/3 in Ward 26 of Keelchinnagoundampatti, Tharamangalam Municipality, Salem District.
2. It is respectfully submitted that the Municipal Commissioner of Tharamangalam Municipality has submitted the report on 21.03.2022 as follows:

3. In accordance with the Tharamangalam Municipal Commissioner and Special Officer in its Council Resolution No.13 Dated 19.01.2022, an action is taken to remove the historical wastes about 13785^{M3} which was measured by the appropriate authority ie, Anna University in the S.No.244/3 ward 26 of Keelchinnagoundampatti, Tharamangalam Municipality. The historical wastes accumulated in the said site for a period of 40 years that is the jurisdiction of the then Tharamangalam Town Panchayat.

In this regard, a proposal has been submitted to the Director of Municipal Administration, Chennai on 24.2.22 requesting fund allocation for disposal of the historical waste under Scientific method.

4. It is respectfully submitted that the Tharamangalam Municipality has been upgraded from Town Panchayat as per Government Order (Status) No.117 Municipal Administration and Water Supply Department dated 07.12.2021 and is now functioning as a developing Municipality. As per the record, the total extent of the Municipal area is 9.72 sq.km. and as per the 2011 census, the population of the Municipality is 30222 and the present population averaged is 32035. The Municipality is consisting of 27 wards. Total of 9.61 MT of Maxi collected from all the wards on daily basis sub dry and wet Waste.
5. It is respectfully submitted that, based on the Tharamangalam Municipal Commissioner and Special Officer has been passed Council Resolution No.13 dated 19.01.2022 and the proposal sent to Director of Municipal Administration on 24.02.2022, Administrative sanction at an estimate of Rs.96.10 Lakhs has been accorded by the Director of Municipal Administration Chennai vide the proceedings Roc.No.9512/2022/SBM dated 20.06.2022 for segregation and disposal of 13785^{M3} historical waste under the scheme of Swachh Bharath Mission 2.0 through Bio Mining method to carry out the work. Technical Sanction has also been accorded by the Chief Engineer, Office of the DMA, Chennai vide proceeding Roc No 001/2022/D01 dated 15.07.2022. After following due procedures, Work order was given to the New Age Environment Solutions Pvt..Ltd on 30.08.2022. Under Bio Mining process, removal of the historical wastes has been carried out by the selected company since then. As of now 13785^{m3} of w+9aste has been segregated and disposed.

6. It is respectfully submitted that at time of submission of Anna university Professors recommendation on 06.06.2023 Page no.13 Para no.3. The DPR Contour Report indicates that contour of the garbage at site varies from 97.69m to 101.89 and the average depth of legacy waste is about 2.46m. However the total volume of legacy waste measured (insitu form) at Tharamangalam Burial Ground dumpsite is found to be 23.023m³ and the average depth of the legacy waste is found to be 3.98m. It was observed that approx 2500 cum of fresh waste dumped after releasing the DPR report till 2 December 2022 and legacy waste is present below the reference level of the initial contour survey survey for an average depth of 1m. Hence there is an increase in Volume of 9183 cum from the DPR Volume. It is advisable to process the additional quantity (9183 cum) of waste till natural soil level to reclaim the land fully.
7. It is respectfully submitted that, based on the above report a proposal has been submitted to the Director of Municipal Administration, Chennai for getting financial assistance for processing and disposal of the additional quantity of waste vide the Municipal Commissioner, Tharamangalam Letter Roc No.552/2021/PI Date.02.05.2023 and awaited necessary orders.
8. It is respectfully submitted that after obtaining Administrative Sanction with financial assistance from the Director of Municipal Administration, Chennai the additional quantity of Waste 9183 cum will be segregated and disposed within 4 months of time period through Bio Mining Process.
9. It is respectfully submitted that in order to dispose the waste collected on daily basis in Tharamangalam Municipality by utilising the Resource Recovery Park is situated in S.No.244/3 The Collected waste in Which Bio-degradable Waste are converted into manure and given to farmers. Non-Biodegradable waste in which unsold plastics sent to shop care recyclable plastic company, Rasipuram and the amount collected from sold Plastics is being disbursed to the Sanitary Workers.
10. It is respectfully submitted that Two Micro Composting Centres is now Construction in S.No.244/3 with the capacity of 3MT each total of 6 MT at an estimate cost of Rs.69.00 lakhs. Administrative sanction was accorded by the Director of Municipal Administration vide Proceeding Roc.No. 20860/2022/SBM on 25.07.2022. Further, Technical sanction was accorded by the Chief Engineer office of the DMA Chennai

vide proceeding Roc.No.64/2022 dated 23.08.2022. In this regards, Resolution passed by the Municipal Council No.181(6),182(7) dated 30.08.2022 and Work order has been awarded to Arul Lakshmi Constructions on 25.09.2022 for Construction of the Micro Composting Centres in the said premises. Now, the Constructions of Micro Composting Centres are completed and effected.

11. It is respectfully submitted that the historical waste measured 13785 cum by the Anna university in S.No 244/3 has been segregated and disposed through Bio Mining Method fully. Now, the additional quantity 9183 cum measured by them will be segregated and disposed within further period of 4 months after getting necessary sanction from the Director of Municipal Administration, Chennai at the earliest at expect 1 week.

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept this Status Report and Action Taken Report on file and pass such further other orders which it deems fit to the case and thus render justice.

Signature: 
COMMISSIONER
 Tharamangalam Municipality
 Salem District.636 502.

Date: 24.07.2023

VERIFICATION

I, S.Stanley Babu, B.A., S/o S.Shigamani, aged 52, Adi Dravidar Christian, presently discharging my duties as Commissioner of Tharamangalam, Municipality, Salem District, Solemnly affirm that the contents of this Report are true to the best of my knowledge based on the records and I have not suppressed any facts

Signature: 
COMMISSIONER
 Tharamangalam Municipality,
 Salem District.636 502.

Date: 24.07.2023

“நகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் துறை”

அனுப்புநர்

எஸ்.முஸ்தபா.,பி.எஸ்,சி.,
ஆணையாளர்,
தாரமங்கலம் நகராட்சி,
சேலம் மாவட்டம்.
போன் - 04290-251521.
Email - commr.tharamangalam@gmail.com.

பெறுநர்

நகராட்சி நிர்வாக இயக்குநர்,
நகர் நிர்வாக அலுவலக வளாகம்,
75, சாந்தோம் நெடுஞ்சாலை,
இராஜா அண்ணாமலைபுரம்,
சென்னை-28.
உரிய வழிமுறையாக
நகராட்சி நிர்வாக மண்டல இயக்குநர்,
நகராட்சி நிர்வாக மண்டல இயக்குநரகம்,
சேலம்.

ந.க.எண்.552/2021/பி1, நாள்.02.05.2023

அய்யா,

பொருள் சேலம் மாவட்டம் - தாரமங்கலம் நகராட்சியில் - SWM 2.0 திட்டத்தின் கீழ் நுண் உயிரி செயலாக்க முறை (Bio-Mining) செயல்படுத்தப்பட்டு வருகிறது - அண்ணா பல்கலைக்கழகம் மூலம் அளவீடு செய்யப்பட்டதில் 9183 M³ குப்பைகள் கூடுதலாக உள்ளதாக கணக்கிடப்பட்டுள்ளது- கூடுதலாக உள்ள குப்பைகளை அகற்ற ஏதேனும் ஒரு திட்டநிதியில் நிதி ஒதுக்கீடு செய்யக்கேட்டல்- தொடர்பாக.

- பார்வை
1. தாரமங்கலம் நகராட்சி திடக்கழிவு மேலாண்மை தொடர்பான விரிவான திட்ட அறிக்கை நாள்.30.12.2021.
 2. நகராட்சி நிர்வாக இயக்குநர், சென்னை அவர்களின் நிர்வாக அனுமதி கடித ந.க.எண்9512/2022/sbm-1 நாள்20.06.2022
 3. நகராட்சி நிர்வாக முதன்மை பொறியாளர் அவர்களின் தொழில் நுட்ப அனுமதி கடித ந.க.எண் 001/2022/DO1 நாள்15.07.2022
 4. இவ்வலுவலகத்தின் மூலம் வழங்கப்பட்ட பணி உத்தரவு ந.க.எண் 552/2021/பி1 நாள்30.08.2022
 5. அண்ணா பல்கலைக்கழக பேராசிரியர் மூலம் வழங்கப்பட்ட அறிக்கை நாள் 18.04.2023
 6. தாரமங்கலம் நகர்மன்ற தீர்மானம் எண்.441(21) நாள் 28.04.2023
 7. தொடர்புடைய ஆவணங்கள்.

தாரமங்கலம் பேரூராட்சியானது அரசாணை (நிலை) எண்117 நகராட்சி நிர்வாகம் மற்றும் குடிநீர் வழங்கல் (தேர்தல்) துறை நாள் 07.12.2021 ன்படி நகராட்சியாக தரம் உயர்த்தப்பட்டு வளர்ந்து வரும் நகராட்சியாக செயல்பட்டு வருகிறது. இதன் பரப்பளவு 9.72 ச.கி.மீ. 2011 மக்கள் தொகை கணக்கெடுப்பின் படி மக்கள் தொகை 30222-ம் தற்போதைய கணக்கின் படி மக்கள் தொகை 32035-ம் உள்ளது.

இந்நகராட்சி பகுதிக்கு தினசரி வந்து செல்லும் மக்கள் தொகை இந்நகராட்சியில் 27 வார்டுகள் உள்ளது. மொத்த வீதிகளின் எண்ணிக்கை-160 குடியிரு எண்ணிக்கை -8840. இந்நகராட்சி பகுதி பெரும்பாலும் விவசாய பூமிகள் நிறைந்த பகுதிகளாக உள்ளது.

தாரமங்கலம் நகராட்சி பகுதியில் திடக்கழிவு மேலாண்மை திட்டத்தின் கீழ் டிராபி குப்பை மேலாண்மை திட்டத்தில் டாடா ஏ.சி.இ-1 மற்றும் தள்ளுவண்டி-40, பேட்டரி வாகனம் -7 ஆகியவைகளை குப்பைகள் சேகரம் செய்யப்படுகிறது. தினசரி சுமார் 9.61 டன் கழிவுகள் இந்நகராட்சியில் செய்யப்படுகிறது. இந்நகராட்சியில் சேகரமாகும் குப்பைகள் சங்ககிரி மெயின் ரோடு பகுதியில் ச.எண் 244/3 - பகுதியில் உள்ள வளம்பு பூங்கா பகுதியில் குப்பைகள் பிரித்து சேகரம் செய்யப்பட்டு வந்துள்ளது.

அக்குப்பைகளை அகற்றும் பொருட்டு, குப்பை கிடங்கினுள் உள்ள குப்பைகளின் அளவினை மார்ச்/2022 - இல் அண்ணா பல்கலைக்கழக தகுந்த பொறியாளர்கள் மூலம் அளவிட்டு செய்ததில் சுமார் 13840^{M3} அளவு குப்பைகள் உள்ளதாக கணக்கீடு செய்யப்பட்டுள்ளது. மேற்கண்ட குப்பைகளை திடக்கழிவு மேலாண்மை திட்டத்தின் கீழ் நுண் உயிரி செயலாக்க முறையில் (Bio-Mining) அகற்றிட பார்வை 1 - இல் கண்டுள்ளவாறு விரிவான திட்ட அறிக்கை தயார் செய்து நகராட்சி நிர்வாக இயக்குநர் அவர்களுக்கு அனுப்பி வைக்கப்பட்டதைத் தொடர்ந்து பார்வை - 2 - இல் கண்டுள்ளவாறு தூய்மை இந்தியா திட்டம் 2.0 - கீழ் ரூ96.10 இலட்சம் மதிப்பீட்டில் நுண் உயிரி செயலாக்க முறையில் (Bio-Mining) 13785^{M3} அளவு குப்பைகளை அகற்றிட நகராட்சி நிர்வாக இயக்குநர் அவர்களால் நிர்வாக அனுமதி வழங்கப்பட்டுள்ளது. பார்வை 3 - இல் காணும் நகராட்சி நிர்வாக முதன்மை பொறியாளர் அவர்களால் தூய்மை இந்தியா திட்டம் 2.0 - கீழ் ரூ96.10 இலட்சம் மதிப்பீட்டில் நுண் உயிரி செயலாக்க முறையில் (Bio-Mining) 13785^{M3} அளவு குப்பைகளை அகற்றிட தொழில்நுட்ப அனுமதி வழங்கப்பட்டுள்ளது.

அதனை தொடர்ந்து, இவ்வலுவலகத்தின் மூலம் ஒப்பந்தப்புள்ளி கோரப்பட்டு குறைந்த ஒப்பந்தப்புள்ளி கோரிய NEW AGE ENVIRONMENT SOLUTIONS PVT.LTD.-43541 என்ற நிறுவனத்திற்கு பார்வை 4 - இல் கண்டுள்ளவாறு பணி உத்தரவு வழங்கப்பட்டு , நுண் உயிரி செயலாக்க முறையில் (Bio-Mining) குப்பைகளை அகற்றும் பணி மேற்கொள்ளப்பட்டு வருகிறது. மேற்காணும் பகுதியில் நாளது வரை 10794^{M3} குப்பைகள் அகற்றப்பட்டுள்ளது. அவற்றில் அண்ணா பல்கலைக்கழக பேராசிரியர்களால் தொகை வழங்க பரிந்துரைசெய்யப்பட்ட 5559^{M3} அளவிற்கு தொகை தாரமங்கலம் நகராட்சி மூலம் வழங்கப்பட்டுள்ளது.

இந்நிலையில் பார்வை 5 - இல் காணும் அண்ணா பல்கலைக்கழக பேராசிரியர்களால் வழங்கப்பட்ட அறிக்கையில், மேற்காணும் பகுதியில் ஏற்கனவே அளவிடப்பட்ட குப்பையின் அளவு 13840^{M3} விட தற்போது கூடுதலாக 9183^{M3} உள்ளது என மொத்தம் 23,023^{M3} உள்ளதாக கணக்கிடப்பட்டுள்ளது. ஆனால் தூய்மை இந்தியா திட்டம் 2.0 - கீழ் ரூ96.10 இலட்சம் மதிப்பீட்டில் நுண் உயிரி செயலாக்க முறையில் (Bio-Mining) 13785^{M3} அளவுள்ள குப்பைகளுக்கு மட்டுமே அகற்றும் பணி மேற்கொள்ளப்பட்டு வருகிறது.

நகல் கமர்ஷியல் ரிசர்வ் கமிஷன்

மேலும் மேற்காணும் பகுதியில் கூடுதலாக உள்ள 9183^{M3} அளவுள்ள குப்பைகளை அகற்றும் ஒரு திட்ட நிதியில் நிதி வேண்டி நகராட்சி நிர்வாக இயக்குநர் அவர்களுக்கு முன்மொழிவு வைக்க பார்வை 6 இல் கண்டுள்ளவாறு தாரமங்கலம் நகர்மன்றத்தில் தீர்மானம் நிறைவேற்றப்பட்டுள்ளது. எனவே தற்போது மேற்காணும் பகுதியில் கூடுதலாக உள்ள 9183^{M3} அளவுள்ள குப்பைகளை நுண் உயிரி செயலாக்க முறையில் (Bio-Mining) அகற்ற ஏதேனும் ஒரு திட்ட நிதியில் நிதி வழங்குமாறு பணிவன்புடன் கேட்டுக் கொள்கிறேன்.

ஆணையாளர்,
தாரமங்கலம் நகராட்சி.
21/5/23

இணைப்பு -

1. அண்ணா பல்கலைக்கழக பேராசிரியர் மூலம் வழங்கப்பட்ட அறிக்கை நகல்
2. நகர்மன்ற தீர்மான நகல்.